## SUPPLY OF RICE THROUGH CO-OPERATIVE STORES

676. SHRI N. PATRA: Will the Min ister of COMMUNITY DEVELOPMENT AND CO-OPERATION be pleased to state:

(a) whether supply of Government  $ric_e$  is being made for sales to consumers through the various Co-operative Stores of New Delhi;

(b) whether he is  $awar_e$  that such variety of rice is not available for purchase to consumers in the M.PY-. Co-operative Stores in North Avenue; and

(c) if so, whether it is due to inadequacy of supply of such rice to the said store or any other reason?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNITY DEVE-LOPMENT AND CO-OPERATION (SHRI B. S. MURTHY): (a) Ya3.

(b) The M.P's. Consumers' Co operative Stores has now secured this rice.

(c) Does not arise.

## CENTRAL ROAD EOARD

677. SHRI M. C. SHAH; Will the Minister of TRANSPORT be pleased to state whether there is any propo sal under the consideration of Gov ernment to set up a Central Road Board?

THE MINISTER OF TRANSPORT (SHRI RAJ BAHADUR). The question of setting up a Central Road Board has been under consideration for some time past. The State Governments were also consulted in the matter. Generally, they are riot in favour of any Central Body being constituted with executive powers in regard to functions that fall within the purview of the State Governments. The matter was also discussed recently at the fifth meeting of the Transport Development Council held at Srinagar from the 23rd to 25th July 1964. The Government of India are now considering the ques tion of constituting a Central Road Board covering only the sphere of responsibility of the Central Gov ernment.

## TOTAL AREA OF LANDS ACQUIRED FOR THE MANGALORE HARBOUR PROJECT

678. SHRI P. K. KUMARAN: Will the Minister of TRANSPORT be pleased to state:

(a) what is the total area of lands r-o far acquired for the Mangalore Harbour Project;

(b) whether there is any proposal for acquiring further acreage of land for this harbour project:

(c) whether the feasibility of acquiring lands  $i_n$  the alternate locality suggested by the Panambour-Baikam-pady Grama Rakshana Samithi has been examined by Government; and

(d) what steps Government have taken to rehabilitate those villagers who wer<sub>e</sub> displaced  $^{\circ}$ r are being displaced from their rich cultivable lands which were already acquired by Government?

THE MINISTER OF TRANSPORT (SHRI RAJ BAHADUR): (a) and (b) It is proposed to acquire an area of 1207-53 acres of land for the immediate requirements of Mangalore Harbour Project. This area has already been notified for acquisition under the Land Acquisition Act. Out of this an area of 43.18 acres of land has been formally acquired. In addition, an area of 463 • 08 acres has also been handed over<sup>1</sup> to the Project authorities although legal formalities in respect of this area have yet to be completed.

It is also proposed to freeze land values in an additional area of 1500 acres which may be required for the future development of the Harbour Project.

(c) Government are aware of certain reports which have appeared in